

10.
23/3/24.

HIGH COURT OF DELHI : NEW DELHI

No. 106 /Rules/DHC

Dated: 18/03/2024

CIRCULAR

It is for the information of all the concerned, that Notification No. 18/Rules/DHC dated 14.03.2024 regarding "The High Court of Delhi Designation of Senior Advocate Rules, 2024" stands published in Delhi Gazette Extraordinary Part II, Section I, No. 10 (NCTD No. 475) dated 14.03.2024 is available on the website of this Court namely www.delhihighcourt.nic.in under the link "Notifications and Practice Directions".

(KANWAL JETI ARORA)
REGISTRAR GENERAL

Endst. No. 99-124 /Rules/DHC/2024

Date: 18/03/2024

Copy forwarded for information and necessary action to:-

1. The Principal District & Sessions Judge (HQ), Tis Hazari Courts, Delhi.
1. The Principal District & Sessions Judge, North-West District, Rohini Courts, Delhi.
2. The Principal District & Sessions Judge, South District, Saket Courts, New Delhi.
3. The Principal District & Sessions Judge, South-West District, Dwarka Courts, New Delhi.
4. The Principal District & Sessions Judge, North District, Rohini Courts, Delhi.
5. The Principal District & Sessions Judge, South-East District, Saket Courts, New Delhi.
6. The Principal District & Sessions Judge, East District, Karkardooma Courts, Delhi.
7. The Principal District & Sessions Judge, New Delhi District, Patiala House Courts, New Delhi.
8. The Principal District & Sessions Judge, Shahdara District, Karkardooma Courts, Delhi.
9. The Principal District & Sessions Judge, North-East District, Karkardooma Courts, Delhi.
10. The Principal District & Sessions Judge, West District, Tis Hazari Courts, Delhi
11. The Principal District & Sessions Judge-cum-Special Judge, CBI (PC Act), Rouse Avenue District Court Complex, New Delhi
13. The Principal Judge, Family Courts (HQ), Dwarka Courts Complex, Dwarka, New Delhi
14. The Principal Secretary (Law, Justice & LA), Govt. of N.C.T. of Delhi, Delhi Secretariat, I.P.Estate, New Delhi.
15. The President/Secretary, Delhi High Court Bar Association, Delhi High Court, New Delhi.
16. The President/Secretary, Bar Association, Tis Hazari Courts/Patiala House Courts/ Karkardooma Courts/ Rohini Courts/Dwarka Courts/Saket Court Complex.
17. The Member Secretary, Delhi State Legal Service Authority, Rouse Avenue Court Complex, New Delhi with the request to forward a copy of the Notification/Practice Directions/Circular to the Secretaries of all the eleven District Legal Services Authorities.
18. The Secretary, Delhi High Court Legal Services Committee.
19. The Chairman, District Court Website Committee, Tis Hazari, Delhi for uploading the Notification/Practice Directions/Circular on the website of Delhi District Court.
20. Registrar-cum-Secretary to Hon'ble the Chief Justice.
21. All Registrars/OSDs/Joint Registrars
22. Joint Registrar-cum-P.A. to Registrar General, Delhi High Court.
23. Joint Director (IT) with the request to upload the Notification on the Intranet of this Court.
24. Librarian, Delhi High Court.
25. Private Secretaries to Hon'ble Judges for kind perusal of Their Lordships.
26. Guard File.

(SYED ZISHAN ALI WARSI)
JOINT REGISTRAR (RULES)

PD 205 (C-0) officiating
23/03/2024

OTC Sudhakar

MOST IMMEDIATELY / OUT AT ONCE

OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (WEST)
TIS HAZARI COURTS : DELHI

9265-9341

/Rules/Gaz./PDJ West/2024 Dated, Delhi the 26/3/24

Copy forwarded for information and necessary compliance, to :-

1. All the Judicial Officers of West District, Tis Hazari Courts, Delhi.
2. The Branch Incharge, Filing Section, West District, Tis Hazari Courts, Delhi.
3. The O/o CMM, West District, Tis Hazari Courts, Delhi.
4. The PS to the Principal District & Sessions Judge, West District, Tis Hazari Courts, Delhi.
5. The Reader/Ahmad to the Principal District & Sessions Judge, West District, Tis Hazari Courts, Delhi.
6. For uploading on LAYERS.
7. For uploading on centralized website through LAYERS.

(Hemani Malhotra)
Officer Incharge (Judicial Branch)
DJ (Commercial)-02, West Distt.

26/3/24

4